

the agents of the Khadi and Village Industries Commission with what they had before they took up these jobs?

Shri Manubhai Shah: I am prepared to have enquiries into specific instances. I cannot have a roving enquiry, but if specific instances are brought to our notice, we shall be too glad to have an enquiry.

Shri Heda: In view of the fact that in certain areas, as for example, my constituency where the minimum wage is more than one rupee, the conducting of the khadi schemes where the wage cannot be more than eight annas *prima facie* appear to be anomalous, do Government propose to investigate into all these schemes in such areas?

Shri Manubhai Shah: I could not follow the purport of the question.

Shri P. Venkatasubbaiah: May I know whether there are any such institutions as are not within the purview of the Khadi Commission such as registered institutions, and if so, whether there is any proposal to bring all those institutions within the purview of the Khadi Commission?

Shri Manubhai Shah: No such institutions are recognised or are eligible for any grant.

Industries in Goa

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*842. { Shri S. M. Banerjee:
Shri Daji:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that some new industries are likely to be set up in Goa; and

(b) if so, the names of those industries?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) Yes, Sir.

(b) A statement giving the information is laid on the Table of the House.

STATEMENT

The following schemes for setting up of new industries in Goa are in various stages of consideration:

LARGE SCALE INDUSTRIES

Public Sector

Iron and Steel Project with a capacity of 3 to 5 lakh tons per year or a Steel Plant with a capacity of 10 lakh tons per year.

Private Sector

- (i) Two textile mills with 25,000 spindles each, one of them with 500 automatic looms.
- (ii) Two projects for pelletisation of iron ore fines, each with a capacity of 1,000 tons per day.
- (iii) A Sintering Plant for the utilisation of iron ore fines with a capacity of 1,000 tons per day.
- (iv) Stainless Steel Manufacturing Plant with an investment of about Rs. 3 crores.
- (v) Pig Iron Plant with a capacity of 1,00,000 tons per year at an approximate cost of Rs. 4 crores.
- (vi) Two Breweries with an investment of about Rs. 30 lakhs each.

SMALL SCALE INDUSTRIES

About 250 schemes for small scale and cottage industries have been approved. A few of the important approved schemes are as under:

Bakeries, rice and Flour mills, Strawboard, plywood, paints and varnishes, canning, breweries, printing ink, storage batteries, rice bran oil, zip fasteners, mango flakes, repairing and other workshops, foundries, biscuits, soda water, floating hotel, coconut, husking, nuts and bolts, soap, tyre retreading, bricks, cotton

embroidery, saw mills, fishing nets, printing presses, hosiery, fluorescent tubes, salt works, pharmaceuticals, pesticides, fuel injection servicing, mechanical toys, chemicals, macassu oil, rubber products and contraceptives, thick-walled bearings, engine valves, tufted carpets, ghamellas, electroplating, forging plant, sodium silicate, polyurethane, hair solutions, cosmetics.

Two industrial estate co-operative societies have been registered and they have been given matching share capital contribution to the extent of Rs. 1,50,000.

A society for salt manufacture has been registered in Diu and a loan of Rs. 10,000 has been granted to this society.

Shri S. M. Banerjee: From the statement I find that among the large scale industries, there will be only one in the public sector and six in the private sector. May I know which are the industries which have been given or are being given licences for the establishment of the projects planned in Goa?

Shri Manubhai Shah: Regarding the first part of the question which deals with the public sector project, it is still under consideration, and the hon. Minister of Steel and Heavy Industries has dealt with it several times. Regarding the six in the private sector, they are all being processed, as and when they come. This is a proposal from the Administration that in order to assist the Goa economy, we should establish these units.

Shri S. M. Banerjee: May I know how many of these private sector units are likely to be established during the Third Plan, and whether the public sector project also is likely to be established during the Third Plan?

Shri Manubhai Shah: Regarding the first part of the question relating to

the public sector, the answer is clear. Regarding the other part, as the proposals come, we shall give the most sympathetic and favourable consideration within the targets to anyone wanting to establish industries in Goa.

Shri Indrajit Gupta: In view of the proximity of Goa to Bombay, is it a fact that most of these licences are being given to groups of Bombay industrialists, and if so, is that not likely to lead to concentration of Bombay businessmen in Goa?

Shri Manubhai Shah: As it happens, some three applications which have been so far received by us now are all from the non-Bombay people, but that is an accident. If people from Bombay also want to establish industries there, there should be no objection to that.

Shrimati Sharda Mukerjee: May I know whether Government propose to extend such facilities of industrial development to other economically backward areas such as Ratnagiri which is just north of Goa?

Mr. Speaker: Now, we are discussing only the question with regard to Goa.

Dr. Gaitonde: May I know whether there is any bar on the non-Goans from establishing any industry in Goa?

Shri Manubhai Shah: Not at all. All are Indians now.

Shrimati Rameshwar Tantia: May I know whether Government propose to give some concessions such as a tax holiday for the new industries which may be established in Goa?

Shri Manubhai Shah: Not necessary; we do not consider any such concessions necessary at all.

Shrimati Savitri Nigam: May I know whether Government are intending to set up some finance corporation or industrial corporation in order to help the industrialists who are interested in establishing new industries there?

Shri Manubhai Shah: In Goa or elsewhere?

Shrimati Savitri Nigam: In Goa.

Shri Manubhai Shah: For Goa? There is no special necessity for any such institution.

Shri Sivamurthi Swamy: After the liberation of Goa, how many applications have been received from Goans themselves and how many have been granted?

Shri Manubhai Shah: I am only pleading that I would not like to make a distinction between Goans and non-Goans. We have received more than 3 applications.

Shri Maheswar Naik: Has the attention of the Minister been drawn to a report that there has been no proper co-ordination between the planning consultative committee and the administration of Goa in regard to its industrial development?

Shri Manubhai Shah: There have been a series of consultations. Also many of us visited Goa for various reasons including industrial development and mines development. I think on the whole the programme of economic development of Goa is proceeding apace. Only recently, a deputation of 19 leading Goan industrialists saw me and we discussed several aspects of Goa's economic development.

Display of Retail Prices

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- *843. { **Shri D. C. Sharma;**
Shri Rameshwar Tantia;
Shri Onkarlal Berwa;
Shri Indrajit Gupta;
Shri Sidheshwar Prasad;
Dr. L. M. Singhvi;
Shri Sham Lal Saraf;

Will the Minister of Commerce and Industry be pleased to state:

(a) whether arrangements for enforcing display of retail prices of essential commodities by retail shops have been completed;

(b) if so, the details thereof; and

(c) the steps taken to implement the same?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) to (c). Central and State Governments are taking steps towards securing display of retail prices of essential commodities by retail shops, and, in addition, industry and trade have taken voluntary action. A statement giving available details is laid on the Table of the House. [Placed in the Library. See No. LT-1119/63].

Shri D. C. Sharma: Are these price tags displayed in all the shops in Delhi? Has the Minister an idea that some of these shops do not have any price tags? If so, what is he going to do to get this done?

Shri Manubhai Shah: That is true. While orders have been promulgated, in many areas particularly in Delhi not all the shops are displaying the tags. But this is the first time in India's history that this new discipline has been initiated. We should give some time to the administration, traders Government and others to see that gradually we bring it up to the standard of other advanced civilised countries where practically every commodity carries a price tag and every shop has a price list.

Shri D. C. Sharma: How long does the Minister want the prices in Delhi and other cities of India to be as good as the traders want and how long does he want to show to them this tolerant attitude? He refers to a new discipline. How long will it take these people to learn this new discipline, according to the estimate of the hon. Minister?

Shri Manubhai Shah: Nothing can be said specifically on this. There are different commodities. For instance, in textiles, this discipline has been completely enforced. But it is very difficult to have the same discipline